अण्डमान तथा निकोबार प्रशासन

## ANDAMAN AND NICOBAR ADMINISTRATION

जनजाति कल्याण निदेशालय

## DIRECTORATE OF TRIBAL WELFARE

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Port Blair, dated the March, 2020

# ORDER SO

As per the decision taken in the High Level Meeting held on 22.3.2020 on the threat of Novel Corona Virus Disease (COVID-19), the following is hereby directed to be implemented in respect of movement of convoy on Andaman Trunk Road passing through Jarawa Tribal Reserve with immediate effect:-

- 1. One convoy per day from Jirkatang to Middle Strait and one convoy per day from Middle Strait to Jirkatang is allowed from 22.03.2020 till 31.03.2020.
- 2. The timing of convoy will be 1200 hrs from Jirkatang to Middle Strait.
- 3. The timing of convoy will be 1500 hrs from Middle Strait to Jirkatang.
- 4. The following vehicles will be allowed in the convoy:
  - a) State Transport Buses with 50% occupancy. Permission of Deputy Commissioner (N&MA) will be required for travel from Middle Strait to Jirkatang for each individual.
  - b) All POL/Diesel tankers.
  - c) All LPG trucks.
  - d) Vehicles carrying essential supplies/medicines.
  - e) All Ambulances, Fire, Police, Hearse vehicle, Disaster Management vehicles.
  - f) Vehicles of Tribal Welfare Department, in case of emergency after taking approval of Secretary (TW).
  - g) Vehicles of Forests&Env. Department, in case of emergency after taking approval of Commissioner-cum-Secretary (Forests&Env.).
  - h) Government utility vehicles, Government vehicles on duty after obtaining permission of Deputy Commissioner (SA)/Deputy Commissioner, (N & MA), as the case may be.
  - i) Private vehicles in case of emergency/exigency, on case to case basis after obtaining permission of Deputy Commissioner (SA)/Deputy Commissioner (N & MA), as the case may be.
- 5. This Order will be reviewed on 29thMarch, 2020.
- 6. This issues with the approval of Competent Authority.

Secretary (TW) F. No. 1-836/2020-TW

# OFFICE ORDER BOOK Copy to:-

1. All Principal Secretaries/Commr-cum-Secretaries/ Secretaries A&N Administration for kind information.

2. The Inspector General of Police/Nodal Officer (ATR), A & N Police.

3. The Deputy Commissioner, South Andaman for necessary action.

- 4. The Deputy Commissioner, North& Middle Andaman for necessary action.
- 5. The Deputy Commissioner, Nicobar for information.
- 6. The Superintendent of Police, South Andaman.
- 7. The Superintendent of Police, North & Middle Andaman.
- 8. The Director (Transport), A&N Administration for necessary action
- 9. The Assistant Commissioner, South Andaman for necessary action.
- 10. The Assistant Commissioner, Rangat for necessary action.
- 11. The Director, Doordarshan, Port Blair.
- 12. The Director, All India Radio, Port Blair.
- 13. The Chief Editor, The Daily Telegrams, Port Blair.
- 14. The Director, Press Information Bureau (PIB), Port Blair.

#### Copy also forwarded to:

- 1. The Secretary to Hon'ble LG, Raj Niwas, Port Blair for kind information.
- 2. The Sr. PS to Chief Secretary, A&N Administration for kind information.
- 3. The PS to Director General of Police, A & N Police for kind information.
- 4. The PS to PCCF, A & N Islands, Port Blair for kind information.

Secretary (TW)